

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 410
CP(CAA)33/ND/2024

IN THE MATTER OF:

Shree Jee Laboratory Private Limited With ... Applicant
Mankind Pharma Limited

Under Section 230-232

Order delivered on 09.07.2024

CORAM:

SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Suman Kamal Jha, Adv. S. Shiva
For the ROC : Adv. Jyoti Khurana, Adv. Aakash Sharma

HYBRID HEARING (PHYSICAL & VC)

ORDER

Ld. Counsel for the Applicant as well as Ld. Counsel for the ROC are present. The report of ROC as well as OL are on board. Ld. Counsel for the Income Tax Department has already filed the report and the same is not on board. Let steps be taken to cure the defects, if any, and take necessary steps to upload the same on the DMS portal. List the matter on **13.08.2024**.

-SD-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-
MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)